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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 354/2017 in C.P. No. 175/241-242/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017**

Name of the Company: Entegra Ltd.  
V/s.  
Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Umesh Ved	Company Secretary	Petitioners	Umesh H. Ved
2.	Ms. Amrita Joshi	Advocate	Petitioners	Amrita Joshi
3.	NAVIN PAHWA WITH RITU SHAH	SR. ADV ADV. Advocate	Resp. No. 1  Resp NUR 2	Kir Hiren Trivedi
(4)	Hiren Trivedi			

**ORDER**

Learned PCS Mr. Umesh Ved with Learned Advocate Ms. Amrita Joshi present for Applicant/ Petitioner. Learned Advocate Mr. Avtarsingh Panesar present for Respondent no. 5. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent no. 1. Learned Advocate Mr. Hiren Trivedi present for Respondent in IA 354/2017.

Applicant is directed to serve copy of application on Respondents and shall file proof of service.

List the matter on 07.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.